

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 217
(IB)-2130(ND)2019
IA/107/2021, IA/987/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Today Homes & Infrastructure Pvt. Ltd. ... Respondent

Under Section: 9 of IBC Code, 2016

Order delivered on 01.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Milan Negi, Advocate for RP

ORDER

Renotify on 15.03.2021.


(T.S SINGH)
COURT OFFICER